

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ _____ **/A**

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, The Principal Judge
Family court, Barpeta

Dated Guwahati, the August, 2021.

Sub:- Permission to avail the benefit of LTC.

Ref:- Your letter No. F.C.(B)/2021/360 dated 19.08.2021

Sir,

With reference to the above, I am directed to inform you that Shri Uttam Chetri, Counsellor, Family Court, Barpeta, has been allowed to avail LTC for the current block period of 2018-2021 to visit Kaza, Spite Valley of Himachal Pradesh along with his physically handicapped brother Shri Prajwal Chetri during the impending 4 (four) days holiday starting from 27.08.2021, by the shortest possible route, as per existing Rules.

Shri Chetri may be informed accordingly.

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/3752 - 3755/dated 26/08/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. Shri Uttam Chetri, Counsellor, Family Court, Barpeta, for information with reference to his letter dated 19.08.2021
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court.

25/8/2021
REGISTRAR (VIGILANCE)

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